

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 176  
ANSWERED ON 02<sup>ND</sup> FEBRUARY, 2023**

**MAINTENANCE OF NATIONAL HIGHWAYS**

**†176. SHRI SUMEDHANAND SARASWATI:  
SHRIMATI RANJEETA KOLI:  
DR. MANOJ RAJORIA:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

**सड़क परिवहन और राजमार्ग मंत्री**

**be pleased to state:**

- (a) the mechanism adopted by the Government to monitor the repair and maintenance work of National Highways (NHs) in the State of Rajasthan;**
- (b) the details of the revenues earned from NHs and the funds utilised on the maintenance of NHs in the State during the last three years and the current year;**
- (c) the funds spent by the Government from Central Road and Infrastructure Fund (CRIF) in the country, including Rajasthan;**
- (d) whether the contribution of State Government is fixed under CRIF and if so, the details thereof; and**
- (e) whether whole amount under CRIF is released by the Union Government and if so, the details thereof?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT & HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

- (a) Maintenance & repair of National highways is a continuous process. On completed NH sections, repair & maintenance is carried**

out as per Contract agreement by O&M contractors/BOT concessionaires/EPC Contractors. In NH stretches under implementation, the maintenance is carried out by the contractor/concessionaire as part of their obligations in the contract. NHAI has launched Maintenance Management Module named 'TATPAR' to monitor the repair and maintenance work of National Highways (NHs) in the country including State of Rajasthan.

(b) Toll revenue amounting to Rs 9917.96 Crores has been realised from 97 nos of Toll Plazas in the State of Rajasthan during the Financial years 2019-20, 2020-21, 2021-22 and 2022-23 (Upto 31.12.2022). Agency wise funds spent for operation & maintenance in the State of Rajasthan during the last three years and the current year is as under:-

Year	Amount (in Cr.)	
	NHAI	Rajasthan PWD
2019-20	172.91	38.16
2020-21	126.12	78.04
2021-22	106.76	16.14
2022-23 (upto Dec. 2022)	119.26	24.92

(c) The State/ UT - wise details of total accrual/ allocation of funds and the funds released/ expenditure incurred for development and maintenance of State roads under CRIF scheme during each of the last three years and current year, in the country including for the State of Rajasthan is at Annexure.

(d) & (e) The Ministry allocates funds for State Governments / Union Territories (UTs) for development and maintenance of State Roads under the Central Road & Infrastructure Fund (CRIF) and Economic Importance & Interstate Connectivity (EI&ISC) Schemes as per the provisions of the Central Road and Infrastructure Fund (CRIF) Act, 2000 amended by the Finance Act, 2019. As per amendment to the Government of India (Allocation of Business) Rules, 1961 in July, 2018, the subject matter pertains to the Ministry of Finance. The CRIF is earmarked for various Infrastructure Sectors such as Transport

**(Road and Bridges, Ports, Shipyards, Inland Waterways, Airports, Railways, Urban Public Transport), Energy, Water and Sanitation, Communication, Social and Commercial Infrastructure, etc., as per the provisions of CRIF Act, 2000 amended by the Finance Act, 2019. Based on the section 7A and 11 of CRIF Act, 2000, the Ministry finalized the criteria for allocation of funds for development and maintenance of State Roads [for CRIF and EI & ISC Schemes] in consultation with the Ministry of Finance and circulated the same to all State Governments and UTs in January, 2020 and amendments issued on April, 2022. This criteria inter-alia provides for:**

- i. Allocation of funds based on 30 percentage weightage to fuel consumption and 70 percentage weightage to geographical area of the State/ UT.**
- ii. Maintaining a revolving balance of one third of accrual/allocation for the States/ UT for the year with State/ UT while releasing funds.**
- iii. Release of funds to States/ UTs in Quarterly instalments linked to submission of Utilization Certificates (UCs).**
- iv. Further release of funds by State Governments/ UTs to concerned executive agencies (e.g. Public Works Department (PWDs), Road Construction Department/ Corporation, etc.) within 7 days of release of funds by the Ministry.**

**ANNEXURE**

**ANNEXURE REFERRED IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 176 FOR 02.02.2023 ASKED BY SHRI SUMEDHANAND SARASWATI, SHRIMATI RANJEETA KOLI, DR. MANOJ RAJORIA REGARDING “MAINTENANCE OF NATIONAL HIGHWAYS”**

The State/UT wise details of accrual/ allocation of funds and the funds released/ expenditure incurred under CRIF during last three years

Rs. in crore									
Sr. No	State/UT	2019-20		2020-21		2021-22		2022-23 (Till 31.12.2022)	
		Accrual	Release*	Accrual	Release*	Accrual	Release*	Accrual	Release
1	Andhra Pradesh	349.64	350.08	325.54	322	334.96	300.8	407.98	344.73
2	Arunachal Pradesh	133.2	126.61	125.48	42.03	128.39	128.33	158.45	42.01
3	Assam	149.03	149.03	140.74	220.81	143.8	77.51	182.04	55.52
4	Bihar	210.35	223.16	195.3	425.93	201.16	447.06	243.03	205.35
5	Chhattisgarh	254.6	371.61	237.5	234.92	245.74	230.29	301.67	86.92
6	Goa	15.67	7.29	14.43	0	13.41	0	17.44	0.00
7	Gujarat	451.33	718.87	424.68	430.74	434.06	725.29	546.55	206.45
8	Haryana	185.1	200.77	167.73	78.54	177.05	163.71	212.19	0.00
9	Himachal Pradesh	103.27	87.12	97.27	95.95	99.74	188.01	126.34	106.75
10	Jharkhand	171.07	137.67	160.88	78.77	164.33	40.79	198.48	0.00
11	Karnataka	476.84	382.57	439.77	434.99	443.11	442.9	550.64	465.27

Rs. in crore									
Sr. No	State/UT	2019-20		2020-21		2021-22		2022-23 (Till 31.12.2022)	
		Accrual	Release*	Accrual	Release*	Accrual	Release*	Accrual	Release
12	Kerala	140.54	0	132.26	273.99	126.77	126.71	157.95	133.46
13	Madhya Pradesh	579.67	693.25	541.01	535.13	556.21	622.93	679.27	553.10
14	Maharashtra	728.84	629.83	683.27	675.84	683.8	390.27	840.46	710.15
15	Manipur	38	12.64	35.85	13.22	36.6	13.43	45.17	13.81
16	Meghalaya	43.34	29.1	40.81	76.93	40.63	90.55	50.98	43.08
17	Mizoram	34.55	34.55	32.56	32.28	33.14	22.06	41.00	0.00
18	Nagaland	27.87	9.29	26.44	37.41	27.02	27	33.60	28.39
19	Odisha	308.94	286.96	289.54	534.19	298.67	535.07	365.87	206.74
20	Punjab	159.6	259.37	148.77	141.18	149.41	193.35	189.90	53.42
21	Rajasthan	669.01	415.17	622.71	141.81	627.89	148.4	768.16	434.19
22	Sikkim	12.89	4.29	12.09	3.98	12.06	25.78	15.13	12.78
23	Tamil Nadu	379.65	262.37	352.04	503.17	350.32	350.15	432.11	365.12
24	Telangana	276.37	234.06	256.08	253.29	262.01	261.88	326.51	275.89
25	Tripura	19.13	22.03	17.89	48.84	18.49	33.76	22.78	7.63
26	Uttar Pradesh	624.31	541.09	582.69	576.36	616.59	616.29	753.78	636.91
27	Uttarakhand	103.98	42.58	97.23	61.34	98.85	98.8	122.35	103.38

<b>Rs. in crore</b>									
<b>Sr. No</b>	<b>State/UT</b>	<b>2019-20</b>		<b>2020-21</b>		<b>2021-22</b>		<b>2022-23 (Till 31.12.2022)</b>	
		<b>Accrual</b>	<b>Release*</b>	<b>Accrual</b>	<b>Release*</b>	<b>Accrual</b>	<b>Release*</b>	<b>Accrual</b>	<b>Release</b>
<b>28</b>	<b>West Bengal</b>	<b>224.7</b>	<b>451.67</b>	<b>209.2</b>	<b>136.11</b>	<b>213.97</b>	<b>287.06</b>	<b>257.88</b>	<b>217.90</b>
<b>29</b>	<b>Andaman &amp; Nicobar Islands</b>	<b>20.22</b>	<b>6.74</b>	<b>15.12</b>	<b>15.12</b>	<b>15.17</b>	<b>10.08</b>	<b>18.72</b>	<b>5.27</b>
<b>30</b>	<b>Chandigarh</b>	<b>5.65</b>	<b>0</b>	<b>6.16</b>	<b>0</b>	<b>4.76</b>	<b>0</b>	<b>6.02</b>	<b>0.00</b>
<b>31</b>	<b>Dadra &amp; Nagar Haveli</b>	<b>4.57</b>	<b>4.57</b>	<b>5.61</b>	<b>5.61</b>	<b>4.8</b>	<b>2.38</b>	<b>6.03</b>	<b>0.00</b>
<b>32</b>	<b>Daman &amp; Diu</b>	<b>2.8</b>	<b>0</b>						
<b>33</b>	<b>Delhi</b>	<b>59.99</b>	<b>0</b>	<b>34.15</b>	<b>0</b>	<b>27.2</b>	<b>0</b>	<b>34.42</b>	<b>0.00</b>
<b>34</b>	<b>Jammu &amp; Kashmir</b>	<b>137.85</b>	<b>152.96</b>	<b>94.51</b>	<b>79.4</b>	<b>96.91</b>	<b>321.18</b>	<b>121.81</b>	<b>102.89</b>
<b>35</b>	<b>Ladakh</b>	<b>103.82</b>	<b>17.36</b>	<b>246.22</b>	<b>96.95</b>	<b>250.83</b>	<b>0</b>	<b>309.41</b>	<b>83.44</b>
<b>36</b>	<b>Puducherry</b>	<b>12.01</b>	<b>4</b>	<b>8.47</b>	<b>8.47</b>	<b>7.39</b>	<b>5.18</b>	<b>9.29</b>	<b>7.83</b>

**\*Funds to some States/UTs have been released more than the accrual of a State from the unspent balance of previous years of that States/UTs.**

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